CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 15-10-2018 TO 18-10-2018

<u>S.</u>	APPEAL NO.	<u>ORDER NO.</u>	DATE OF ORDER	DATE ON WHICH
NO.			RECEIVED FROM THE PS	ORDER
			TO HON'BLE PRESIDENT	<u>DISPATCHED</u>
		the second of	/VICE	
			PRESIDENT/MEMBERS	e de la companya de
100	FINAL ORDERS	· · · · · ·		7.1
				45 40 40
1	C/51959/2018	53096/2018	12-10-18	15-10-18
2	ST/51352/2018	53099/2018	11-10-18	15-10-18
3	ST/50333/2018	53100/2018	11-10-18	15-10-18
4	ST/51749/2018	53101/2018	11-10-18	15-10-18
5	ST/51906/2018	53102/2018	11-10-18	15-10-18
6	ST/54905/2014	53103/2018	12-10-18	15-10-18
64. 7 1	ST/50517/2014	53104/2018	15-10-18	17-10-18
	MISC ORDERS			
1	C/52347/2018	50718/2018	11-10-18	15-10-18
2	C/52558,52331/201			15-10-18
3	ST/715/2012	50722/2018	11-10-18	15-10-18
4	ST/51254/2018	50723/2018	11-10-18	15-10-18
5	C/52549/2018	50733/2018	11-10-18	15-10-18
6	C/52703/2018	50734/2018	12-10-18	15-10-18
7	C/53153/2018	50735/2018	12-10-18	15-10-18

7 Attention: To maintain the transprancy in this tribunal all judicial orders are being suo-moto

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

Deputy REGISTRAR

Bear Singh